

Monthly Disposal Statement of Hon'ble President/Members

June, 2019

DELHI BENCH

NAME	APPEAL DISPOSED
HON'BLE JUSTICE SH. DILIP GUPTA	09
ANIL CHOUDHARY M(J)	30
BIJAY KUMAR M(T)	17
RACHNA GUPTA M(J)	09
C.L.MAHAR M(T)	17
Total	82

MUMBAI BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA M(J)	38
C J MATHEW M(T)	21
S.K.MOHANTY M(J)	05
SANJIV SRIVASTAVA M(T)	20
P.ANJANI KUMAR M(T)	12*(received on 24.07.2019)
AJAY SHARMA M(J)	09
S.K Pati	21
Total	122

CHENNAI BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS M(J)	48
P DINESHA M(J)	26
Total	74

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY M(J)	215

AHMADABAD BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR M(J)	120
RAJU M(T)	20
Total	140

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG M(J)	45

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL M(J)	86

HYDERABAD BENCH

NAME	APPEAL DISPOSED
P. V. RAO M(T)	26

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR M(T)	33
ARCHNA WADHWA M(J)	95
Total	128

Grand Total: 918*